

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

Respondent(s)

(IA No. 846/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 844/2025 - EXEMPTION FROM FILING O.T.

Date : 03-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Ranjit Kumar, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.
Mr. Divyam Agarwal, AOR

For Respondent(s) :

Mr. Dhruv Mehta, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Ms. Pooja Chandra, Adv.
Mr. Ankur Saigal, Adv.
Ms. Priyadarshini Dewan, Adv.
Mr. Nitesh Jain, Adv.
Ms. S. Lakshmi Iyer, Adv.
Ms. Shankri Mishra, Adv.
Mr. Devansh Srivastava, Adv.
Mr. Deepak Agarwal, Adv.
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Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.

Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list this matter on 10.11.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR